

(c) if so, the details of progress made so far on the above projects?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) Expansion of National Highway network is a continuous process and declaration of new National Highway is taken up from time to time depending upon, requirement of connectivity, *inter-se* priority and availability of funds. The following proposals have been received from Government of Jharkhand for declaration of new National Highways:

- i. Gobindpur-Jamtara-Dumka-Sahebganj road
- ii. Chkradharpur-Jaraikela-Panposh road
- iii. Dumri-Giridih-Madhupur-Sarath-Deoghar (SH-14)
- iv. Deoghaar-Choupa more-Jarmundi-Jama-Lakrapahari (SH-15)
- v. Hansdiha on SH-16-Nonihat-Lakrapahari-Dumka-Shikaripara-Surichua-Jharkhand/ West Bengal Border (part of SH-17)-Rampurhat (West Bengal)
- vi. SH-3 [Kolebira on NH 23 Kamdara-Torpa-Khunti (NH-75 Ex.)-Arki-Tamar on NH-33]
- vii. SH-16 [Deoghar (Mohanpur)-Choupa More-Hansdiha-Godda-Mahagama-Maharma-Sahebganj on NH-80]

(b) and (c) Yes, Sir. The feasibility study of these stretches have been completed.

#### **Restructuring of NHAI**

3962. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that in 2007 the Prime Minister's Office directed the Ministry to restructure National Highway's Authority of India (NHAI);

(b) if so, the details in this regard;

(c) whether even after four years, the restructuring of NHAI has not taken place; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) to (d) Ministry of Road Transport & Highways submitted a Note to the Cabinet in 2007 for restructuring of National Highways Authority of India (NHAI). The Cabinet approval included amended procedure for selection of Chairman, NHAI, by a Search Committee headed by Cabinet Secretary, increase in number of full-time Members of NHAI Board from 5 to 6 and part-time Members from 4 to 6 (including experts who would be from non-Government sector), creation of additional CGM posts (15 Nos. for technical and 11 Nos. for non technical) over and above the existing posts, creation of various cells for improvement in process in technical areas, and amendment in NHAI Act, 1988 to effect the revised composition of NHAI Board. While the technical recommendations have been operationalized, for operationalising appointment of full-time and part-time members, a proposal to amend section 3(3) of NHAI Act, 1988 has been submitted for approval of Cabinet on 02.09.2011.

#### **Upgradation of States roads as NH**

3963. DR. GYAN PRAKASH PILANIA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of proposal received from Rajasthan for declaration/conversion/upgradation of State roads as NHs, during the last five years;

(b) the details of State roads upgraded/converted into NHs during the said period along with the funds sanctioned and expenditure incurred; and

(c) the proposal pending for consideration, at present?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) The details of proposal received from Rajasthan for declaration/conversion/upgradation of State roads as NHs, during the last five years is given in Statement (*See below*).

(b) and (c) The details of State roads upgraded/converted in NHs during the said period is given in Statement-II (*See below*). The allocation of funds for development of National Highways is made in lumpsum State-wise. No separate funds are allocated for new National Highways. Expansion of National Highway network is a continuous process and declaration of new National Highway is taken up from time to time depending upon, requirement of connectivity, *inter-se* priority and availability of funds.